

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

35/14/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

NAME OF THE COMPANY: Sheetal-Nath Promoters Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): None

For the Respondent (s): None

ORDER

Notice to the ROC. Publication has not been effected in this case so far.

Affidavit of creditors granting No Objection is also not on record.

To come up on 5th March, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**